

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 25-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	103663/2010	ABDUL NASIR S O ABDUL WAJID QURAYSH AND ANR Vs SULEMAN FIROZ KHAN SINCE DECEASED THROUGH THE ADM GENERAL	RITA BHATIA MS VIJAYA K ROMAN, Mr. S. K. Nair Deft. No. 2	DISMISSAL
2	105111/2007	RONALD FAIRMAN AND ANR Vs CHANDRASHEKHAR ACHUT KANT AND 7 ORS	S K SRIVASTAV AND CO D M LEGAL ASSOCIATES	ADMISSION DENIAL
3	102764/2015	Shivnath Kalika Gupta Vs 1.Kasidunnisa Abdul Khalique 2.Shafique Ahmed Abdul Khalique 3.Rafique Ahmed Abdul Khalique	O.P.Singh	FRAMING ISSUES
4	100242/2016	Mr. Ujwal Vinayak Shelar Vs 1.Nalini Namdeo Bhone 2.Amruta Widow of Amrut Shelar 3.Khushal Amrut Shelar 4.Surbhi Amrut Shelar	Mr. D.K. Pandey	FRAMING ISSUES
5	100420/2017	Punjab National Bank Vs 1.Zarir Ratansha Suraliwala 2.Frahad Z. Surariwala	John Daniel	FRAMING ISSUES